

and in the hills in Chotanagpur Santhal Pargana area of Bihar get the essential commodities being distributed under the Public Distribution System;

(b) if not, whether the Adivasis have to pay higher prices as a result thereof;

(c) whether the Government propose to take concrete steps to provide the benefits of Public Distribution System to these Adivasis and the people living in the remote rural area; and

(d) if so, the details thereof?

MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) Does not arise.

(c) and (d). Bihar Government has reported that Adivasis and other people living in remote rural areas get the benefits of Public Distribution System. The population living in Integrated Tribal Development Project areas get foodgrains at Specially subsidised prices which are below the normal PDS prices. The Government have decided to focus attention on the strengthening PDS in selected hill areas, desert areas, tribal areas and drought prone areas.

[English]

#### Red Oil Palm Cultivation

\*602. SHRI VIRENDRA SINGH:  
SHRI RAMESH CHAND  
TOMAR:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have called upon some States to introduce

red oil palm cultivation so as to increase the production of edible oil;

(b) if so, the names of these States; and

(c) the assistance proposed to be provided to these States?

MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) The States which have been called upon to introduce red oil palm cultivation are—Andhra Pradesh, Karnataka, Tamil nadu, Kerala, Maharashtra, West Bengal, Orissa, Assam and Tripura.

(c) The State Governments have been assured of full assistance of the Central Government in the formulation of the scheme, and help by way of arranging to supply plantation material and also arranging financial assistance through Organisations like NABARD.

#### Tariff Structure of State Electricity Boards

\*603. SHRI PRATAPRAO B.  
BHONSLE:  
SHRI S.B. SIDNAL:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has issued some directives to the State Governments to improve the tariff structure of State Electricity Boards;

(b) if so, the details thereof;

(c) whether these directives also include supply of electricity at reasonable rates,

production of more electricity and energy conservation, etc.;

(d) if so, the details thereof;

(e) whether the Government propose to take some action to ensure that the directives are fully implemented by the State Governments; and

(f) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) No, Sir.

(b) to (f). Do not arise.

#### Leave Travel Concession Facility

\*604. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) the amount spent on leave travel concession to the employees of the Union Government public sector undertakings and banks, separately, during 1990-91;

(b) whether there is any proposal to restrict this facility to the spouse and two children as a small family norm;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The latest figures of expenditure available for Central Government employees are for 1989-90, the expenditure being rupees 39.08 crores. The expenditure incurred by employees of Public Sector Undertakings and Banks is not centrally compiled.

(b) and (c). A package of disincentives to compel the adoption of small family norm for government servants has been mooted by the Ministry of Health & Family Welfare. One of the disincentives proposed is to restrict the LTC, in case of the children, to only two of them. No decision has been taken by the Government on the proposal.

(d) Does not arise.

#### Vanaspathi Units in Orissa

\*605. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) the number of proposals received by the Union Government to set up Vanaspathi units in various States, State-wise;

(b) if so, the details of the proposals received from the Government of Orissa;

(c) the steps taken to accord approval to these proposals; and

(d) the details thereof?

MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). At the time of announcement of New Industrial Policy, 1991 by the Government of India *vide* Notification No. 477 (e) dated the 25.7.1991, 94 applications were pending for setting up vanaspathi units in various States. A State-wise statement including the State of Orissa is attached.

(c) and (d). Under the New Industrial Policy, 1991 and notification issued on 25.7.1991, Vanaspathi Industry has been delicensed.